FORM-21-B

(For use in Election to fill a casual Vacancy) [See rule 11(1)]

Declaration of the result of Election under Sub-section (2) of section-53 of the Representation of the People Act, 1951.

Election to the Bihar Legislative Council by the members of the Bihar Legislative Assembly.

In pursuance of the provisions contained in Sub-section (2) of section-53 of the Representation of the People Act 1951 read with sub-rule (1) of rule 11 of the Conduct of Elections Rules 1961, I declare that:-

Prashant Kumar Shahi

Shahi Bhawan, House No.-5,

Sponsored by Janata Dal (United)

Ward 28, P.O.- Patna G.P.O., P.S.- Gandhi Maidhan, Circle- Patna Sadar, Dist.- Patna, Pin- 800001

has been duly elected to fill the vacancy caused in that house by the resignation of Shri Ramdhani Singh having become vaccant.

Place: Bihar Vidhan Sabha Sachivalaya

Date: 10th March, 2011

(Girish Jha) Returning Officer